

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 105/TT/2012

Date: 12.7.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff of assets under Transmission System associated with Kalpakkam PFBR (500 MW) in Southern Region

Sir,

In continuation of the Commission's earlier letter dated 8.7.2013 on the subject mentioned above (copy enclosed), I request you to furnish the **following further information**, on affidavit, with advance copy to beneficiaries, latest by 8.8.2013:-

- (i) Management Certificates of Asset-II and Asset-III, as per actual date of commercial operation;
- (ii) Tariff Forms for all the assets covered in the instant petition along with documentary proof for rate of interest and repayment schedule.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)

